

**GOVERNMENT OF INDIA  
COAL AND MINES  
LOK SABHA**

UNSTARRED QUESTION NO:2213  
ANSWERED ON:03.12.2001  
CORRUPTION AND IRREGULARITIES IN MCL  
PRABHAT KUMAR SAMANTARAY

**Will the Minister of COAL AND MINES be pleased to state:**

- (a) whether the local people are not given any contract for supply work by the Mahanadi Coalfields Limited (MCL) in its coalfields;
- (b) if so, the reasons therefor;
- (c) whether there have been large scale corruption and irregularities in various works in these coalmines of MCL;
- (d) if so, the details and the reasons therefor; and
- (e) the steps taken to stop such irregularities?

**Answer**

THE MINISTER OF STATE FOR COAL & MINES (SHRI RAVI SHANKAR PRASAD)

- (a): As reported by CIL, local people are being given supply orders as per established procedures in MCL.
- (b): Does not arise in view of answer (a) above.
- (c): No, Sir. No cases of large scale corruption or irregularities have been reported by the coal company.
- (d) & (e): Does not arise in view of answer (c) above.